

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 25.02.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 34/2022 & IA No. 66/2022	ITMA Hotels India Pvt Ltd V State Bank of India	Jollu John	
2.	Comp App (AT)(CH)(Ins) No. 35/2022 & IA No. 68/2022	Omkara Assets Recontruction Pvt Ltd V ECI Infra Towers Company P Ltd & Anr	Sampathkumar & Associates	
3.	Comp App (AT)(CH)(Ins) No. 36/2022 & IA No. 69/2022	Reji Sivankutty & Anr V Shawn Jeff Christopher, Liquidator of Achariya Techno Solutions (India) P Ltd	Ravi Rajagopalan	
4.	Comp App (AT)(CH)(Ins) No. 37/2022 & IA No. 70,71 & 72/2022	S. Rajendran RP of Vasan Health Care P Ltd V B. M Anand (HUF) & 3 Ors	N P Vijay Kumar	
5.	Comp App (AT)(CH) No. 13/2022 & IA No. 124/2022	Wilson Jacob & 2 Ors V The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors	Aiswarya James	
6.	Comp App (AT)(CH)(Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd V Regen Powertech Pvt Ltd & 2 Ors	B. Dhanaraj K. Parvathi	AG Sathyanarayanan Caveator for R2

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)(Ins) No. 198/2021	G. Ramakrishna Reddy V Manjeet Bucha & anr	V. M. Kannan Ramasubramaniam Raja	Manjeet Bucha IRP Rojan Rajasekaran
8.	Comp. App (AT)(CH)(Ins) No. 222/2021	OCS Group (India) Pvt Ltd V Bijoy Prabhakaran Pulipra (IRP) PVS Memorial Hospital P Ltd	Sandeep Sharma	Bijoy P Pulipra
9.	Comp App (AT)(CH)(Ins) No. 296/2021	Bank of Baroda V BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Pankaj Vivek	T.K. Bhaskar Caveator for R1 P. Giridharan R3
10.	Comp App (AT)(CH)(Ins) No. 328/2021 & IA No. 679/2021	Echanda Urja Pvt Ltd V ReGen Powertech Private Limited With	N.P. Vijay Kumar	A.G. Sathyanaryanan Caveator
11.	Comp App (AT)(CH)(Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) P Ltd V Regen Infrastructure and Service P Ltd (RISPL) & Anr With	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1
12.	Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Limited V Regen Infrastructure and Service P Ltd (RISPL) & Anr With	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1
13.	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703 & 704/2021	Regen Infrastructure and Service P Ltd V ReGen Powertech Private Limited	B. Dhanaraj Pavithra K	A.G. Sathyanaryanan Caveator

14.	Comp App (AT)(CH)(Ins) No. 248/2021 & IA No. 521/2021 & 522/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd With	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati
15.	Comp App (AT)(CH)(Ins) No. 249/2021 & IA No. 523/2021 & 524/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati
16.	Comp.App (AT)(CH)(Ins) No. 6/2022 & IA No. 16 & 17/2022	Asset Reconstruction Company (India) Ltd V Renuka Devi Ramaswamy RP & Anr	VV Sivakumar Chethan Sagar	B. Dhanaraj R1

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT)(CH)(Ins) No. 29/2022 & IA No. 57/2022	Srinivasula Reddy Former Director (Teja Cement Ltd) V I.V. Nanda Gopal & Anr	Avinash Krishnan Ravi Jerin Asher Sojan	K. Gowtham Kumar K. Manivannan Athiban Vijay Amogh Simha R1 N P Vijay Kumar R2

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For Assistance,

1. Dy.Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692
2. Court Officer - **PH No. : 044-2888 0450**
CELL : 94458 92169

By the order of Hon'ble Member (J)

(Chennai Bench)